

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 107.
TO BE ANSWERED ON MONDAY, THE 30TH NOVEMBER, 2015.**

PROBLEMS FACED BY INDUSTRIES IN MAHARASHTRA

107. SHRI RAMDAS C. TADAS:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the industries in Maharashtra have been facing immense problems and suffer due to high power tariffs; and
- (b) if so, the steps taken/being taken by the Government to ensure that industrial units do not suffer because of this?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a):** The power tariff is decided by the Regulatory Authority i.e. Maharashtra Electricity Regulatory Commission (MERC). However, as a stake holder Government of Maharashtra impresses upon MERC from time to time for fixing up reasonable power tariff.

- (b):** The Government of Maharashtra has already taken steps against high power tariff by giving power tariff subsidy to eligible new Micro, Small and Medium Enterprises (MSMEs) and exemption from electricity duty to certain category of industrial units and units established in No-Industry Districts and Naxalism affected areas.
